

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 3084/2003  
MA No. 2669/2003

New Delhi, this the 19th day of December, 2003

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman**  
**Hon'ble Mr. S.A. Singh, Member (A)**

1. Bhagat Singh Negi,  
RZ-235 E Raj Nagar-II,  
Palam Colony, New Delhi - 45.
2. Lalita Prasad,  
C-4, Anand Vihar,  
Nagli Sakravati  
Main Najafgarh Road,  
New Delhi.
3. Pancham Singh,  
RZ 65, Vashisht Park,  
Pankha Road, Gali No. 26,  
New Delhi - 43. ....Applicants

(By Advocate: Shri M. K. Bhardwaj)

versus

1. Union of India through  
The Secretary,  
Ministry of Defence, South Block,  
New Delhi.
2. The Engineer-in-Chief,  
E-in-C's Branch,  
Army Headquarter,  
Kashmir House, DHQ, P.O.  
New Delhi-110 011. ....Respondents

ORDER (ORAL)

By Justice V.S. Aggarwal, Chairman  
MA No. 2669/2003

MA No. 2669/2003 is allowed subject to just exceptions. Filing of the joint application is allowed.

2. The applicants seek a direction for upgradation to the level of Assistant in the pay scale

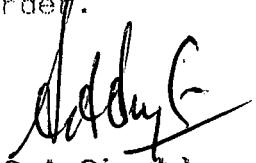
*VS Agg*

of Rs. 5000-8000/- w.e.f. 1.1.1996 and also the benefit of the judgement dated 2.3.1999 passed by the Madras Bench of this Tribunal in OA No. 27/99 with arrears and other consequential benefits.

3. The applicants' learned counsel contends that though similarly situated persons have been given the benefit, it is being denied to the applicants and no order even was passed on the representations of the applicants. The applicants are stated to have filed different representations, dated 11.09.2003 being the last one.

4. At this stage, when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue notice to show cause while disposing the present application.

5. It is directed that respondent no. 2 would consider the representation of the applicants and pass a speaking order preferably within four months from the date of receipt of the certified copy of the present order.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/na/